12.00 Noon

STATEMENT BY MINISTER

paper laid

Correcting the reply given in the Rajya Sabha on the 25th July, 1989 to Unstarred Question 744 regarding expunction of ad-Terse entries about government servants

MR. CHAIRMAN: Now, getatlemen, friends, Members of Parliament, I request you kinilly to see. This is a very sad day We had, iand I am very much pained. We cannot decide these matters in this manner. This is not a matter which does any credit to the House, and I am very much ashamed that I was presiding over all that was happening.

[The Deputy Chairman in the Chair.]

THE DEPUTY CHAIRMAN; Enough now. Go back to your seats. Mr. Chidamharam

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): Madam, I beg to lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 25th July, 1989, to Unstarred Question 744 regarding expunction of adverse entries about Government servants. {Interruptions).

SOME HON. MEMBERS: We are walking out.

THE DEPUTY CHAIRMAN; There is no need to announce' it.

(At this stage some hon. Members left the Chamber.)

THE DEPUTY CHAIRMAN; Now, papers to be laid.

PAPERS LAID ON THE TABLE

Indian Telegraph third (amendment) rules, 1980

THE MINISTER OF STATE OF THE *KNISTRY OF COMMUNICATIONS

(SHRI GIRIDHAR GOMANGO): Madam I beg to lay on the Table, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885, a copy (in English and Hindi) of the Ministry of Communications Notification G.S.R. No. 622(E) dated the 15th June, 1989, publishing the Indian Telegraph (Third Amendment) Rules, 1989. [Placed in library. See Na LT-8135/89]

- I. Report and Accounts (1988-89) ot the National Institute, Pune
- II. Report and Accounts (1987-88) of . the Central Research Institute for Yoga, New Delhi and related papers
- IB Accounts (1987 88) of the National Institute of Ayurveda, Jaipur grid related papers
- TV Notifications of the Ministry of Health and Family Welfare

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): Madam, I beg to lay on the Table-a copy each (in English and Hindi) of the follow-. ing papers:-

- Annual Report and Accounts of the National Institute, Pune, for the year 1988-89, together with the Audit Report on the Accounts. [Placed Library. See No. LT—8156/89]
- (a) Annual Report and Accounts of the Central Research Institute for Yoga, New Delhi, for the year 1987-88, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the Institute, [Placed in Library. See No. 8156/89 for (a) and (b)]
- III (a) Annual Accounts of the National Institute of Ayurveda, Jaipur, for the year 1987-88 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. LT—8157/89 for (a) and (b)]

TV A copy each of the following Notifications of the Ministry of Health and